

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

119. I.A. 1216/2024  
I.A. 126/2024  
I.A. 59/2024  
IA 5702/2023  
I.A. 4844/2023  
I.A. 4906/2023  
I.A. 5010/2023  
Intervention Petition/57/2023  
In  
C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.

V/s.

Siti Networks Limited.

*Appearances:*

For Intervention application: Adv. Rohit Gupta a/w. Adv. Ashish  
Pyasi, Adv. Anjali Shahi, Adv. Aditya Krishna, Adv. Jinal  
Sethia i/b. Aendri Legal

For Applicant : Sr. adv. Mustafa Doctor a/w. Adv. Manan Shah, Adv.  
Zashank Mehta i/b Bharucha and Partners in IA 59/2024

For Applicant : Sr. Adv. J. P. Sen a/w. Adv. Payal Karka, Sagar  
Ghogre

For Respondent : Adv. Rashmin Khandekar a/w. Adv. Bhavika  
Deora, Adv. Jewel Bhateja, Adv. Manav Sharma i/b. Saraf &

Partners in IA 126/2024.

For RP : Adv. Dinyar Madon a/w. Adv. Pooja Mahajan,  
adv, Anveena Sharma, Adv. Shrishti Agnihotri, Adv. Karan Vir  
Khosla i/b. Chandiok & Mahajan

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 5010/2023**

Mr. JP Sen, Sr. Adv. appearing on behalf of applicant submits that he has received the additional affidavit from the RP today morning and needs some time to peruse the same. At the request of applicant, list on **02.05.2024**.

**I.A. 59/2024**

Dr. Mustafa Doctor, Sr. Adv. appearing on behalf of applicant submits that he has received the reply from the RP day before yesterday and needs some time to peruse the same. At the request of applicant, list on **02.05.2024**.

List other pending applications on **10.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)